

In the said Criminal Rules of Practice and Circular Orders, 1958, in Chapter XIV relating to Records I-Inspection and Copies, after rule 339, the following rule shall be inserted, namely:-

“339-A. Counting of words: Four figures shall be taken as equivalent to one word; and words in Indian languages with short suffixes and inflections shall be counted as single words.”

H.C.P.Dis.No.81 of 1960

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